

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI

Item 40

CA 181/2022 CA 190/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.06.2022**

NAME OF THE PARTIES: - **Union of India**
Vs
Infrastructure Leasing & Financial
Services Ltd & Ors

Appearance (via video-conference):

For the Petitioner : None
For the Respondent : None

Section 241-242 of Companies Act, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on
01.08.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)

ANKIT